NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/187/2016

NAME OF THE PETITIONER(S) : T.P. Balamurugan

NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION : 397/398, 237, 235

REPRESENTATION BY WHOM

DESIGNATION

Ashole vishwaneth for D. Gopal & D. Raghy Rajasekhan VK

S.No. NAME (IN CAPITAL)

Respondents R3 - R6
Counsel for the petitioner

SIGNATURE

ORDER

Counsel for petitioner present and filed rejoinder by serving a copy on R3 to R6. He stated that since counsel for R2 is absent, he undertakes to serve a copy of rejoinder on R2. Put up on <u>05.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Parig) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)